

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 96/(MAH)/2015  
CA No. 17 & 23/2017 & 56/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.

V/s.

Ashu Dutt Network Pvt. Ltd. & Anr.

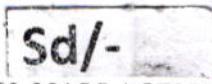
SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

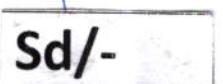
S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CA 54 to 56/2016 & 15 TO 23/2017 IN TCP 91 TO 96/ 397-398/NCLT/MB/MAH/2015

None present. List this matter on 11.9.2017.

  
V. NALLASENAPATHY  
Member (Technical)

  
B.S.V. PRAKASHKUMAR  
Member (Judicial)